## GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## RAJYA SABHA STARRED QUESTION NO.183 TO BE ANSWERED ON 18/03/2025

#### JANANI SHISHU SURAKSHA KARYAKRAM

#### \*183 SHRI SAKET GOKHALE:

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total limit per beneficiary allowed on nutrition expenses under the Janani Shishu Suraksha Karyakram (JSSK);
- (b) whether beneficiaries under the JSSK need to bear out-of-pocket expenses on diagnostics, ceasarean deliveries and ambulance services; and
- (c) if so, the steps taken by Government to reduce these expenses?

# ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (c): A Statement is laid on the Table of the House.

# STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 183 FOR 18.03.2025

(a) to (c): Under Janani Shishu Suraksha Karyakram (JSSK), pregnant Women (PW) are entitled to free diet (three days for normal delivery and seven days for caesarean section) during their stay in public healthcare institutions.

Under JSSK, the Scheme entitles all pregnant women to absolutely free and no-expense delivery, including caesarean section. This also encompasses the provision of free transportation and diagnostic services.

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